PROGRAMME

Subject: “Dispute Resolution in Telecom and Broadcasting Sectors”
Saturday 18th September, 2010
Hotel Atithi, Puducherry

10.00 am to 10.30 am Registration of delegates

INAUGURAL SESSION

10.30 am to 10.40 am Lighting of the Lamp
10.40 am to 10.45 am Felicitation of the dignitaries.
10.45 am to 11.00 am Welcome address by Mr. G. D. Gaiha, Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
11.00 am to 11.15 am Presentation on 3G Auction by Ms. Vijayalakshmy K. Gupta, Member (Finance), Telecom Commission, Department of Telecommunication (DOT)
11.15 am to 11.30 am Address by Dr. J.S. Sarma, Chairperson, Telecom Regulatory Authority of India (TRAI)
11.30 am to 11.50 am Address by Hon’ble Mr. Justice M.Y. Eqbal, Chief Justice, High Court of Madras (Chief Guest)
11.50 am to 12.10 pm Inaugural address by Hon’ble Mr. Justice A.K. Ganguly, Judge, Supreme Court of India
12.10 am to 12.30 pm Remarks of the President of the session - Hon’ble Mr. Justice S.B. Sinha, Chairperson, TDSAT.
12.30 pm to 12.40 pm Vote of Thanks
12.40 pm to 12.50 pm Presentation of mementos to the dignitaries.
12.50 pm to 01.40 pm LUNCH

BUSINESS SESSION-I

“DISPUTE RESOLUTION IN THE TELECOM SECTOR”

01.40 pm to 01.45 pm Introduction of Mr. Manjul Bajpai, President, Telecom Lawyers Association - Chairman of the session.
01.45 pm to 01.50 pm Opening remarks and Introduction of the following panelists by the Chairman of the Session Mr. Manjul Bajpai, President, Telecom Lawyers Association:-

(i) Mr. Navin Chawla, Advocate
(ii) Mr. N. Parameswaran, Principal Advisor, TRAI
(iii) Mr. Rajan S. Mathews, Director General, COAI
(iv) Mr. T.R. Dua, Deputy Director General, COAI
(v) Mr. S.C. Khanna, Secretary General, AUSPI
(vi) Mr. R. Marshal Antony Leo, GM, BSNL, Puducherry
(vii) Mr. N. Sundaramoorthy, Vice President, Consumer Association of Pondicherry

01.50 pm to 02.00 pm Presentation by Mr. T.R. Dua, Deputy Director General, COAI
02.00 pm to 02.10 pm Presentation by Mr. S.C. Khanna, Secretary General, AUSPI
02.10 pm to 02.35 pm Discussion and interactive session, of the panelists with the audience to be moderated by Mr. Manjul Bajpai, President, Telecom Lawyers Association.

Contd…
02.35 pm to 02.40 pm  Presentation of Mementos to the panelists.

02.40 pm to 03.00 pm  

**TEA BREAK**

**BUSINESS SESSION-II**

“DISPUTE RESOLUTION IN THE BROADCASTING SECTOR”

03.00 pm to 03.05 pm  Introduction of **Mr. Maninder Singh**, Senior Advocate - Chairman of the session.

03.05 pm to 03.10 pm  Opening remarks and Introduction of the following panelists by the Chairman of the Session **Mr. Maninder Singh**, Senior Advocate:

(I) **Mr. Arun Kathpalia**, Advocate

(ii) **Mr. N. Parameswaran**, Principal Advisor, TRAI

(iii) **Mr. S.N. Sharma**, President, Den Networks Ltd. & Secretary MSO Alliance

(iv) **Mrs. Roop Sharma**, President, Cable Operators Federation of India

(v) **Mr. N. Sundaramoorthy**, Vice President, Consumer Association of Pondicherry

03.10 pm to 03.25 pm  Presentation by **Mr. S.N. Sharma**, President, Den Networks Ltd. & Secretary MSO Alliance.

03.25 pm to 03.50 pm  Discussion and interactive session, of the panelists with the audience to be moderated by **Mr. Maninder Singh**, Senior Advocate

03.50 pm to 03.55 pm  **Concluding remarks & Vote of Thanks**

03.55 pm to 04.00 pm  Presentation of Mementos to the panelists.